

TO BE PUBLISHED IN PART II SECTION 3(11) OF THE GAZETTE OF INDIA

Government of India
Ministry of Finance
Department of Revenue
Central Board of Direct Taxes

New Delhi, the 7-6-85

Notification
Income-tax

No. 6255 (F.No.203/213/83-ITA.II): In continuation of this Office Notification No.4961 (F.No.203/231/80-ITA.II) dated 5.11.1982, it is hereby notified for general information that the concern mentioned below has been approved by Central Board of Direct Taxes for the purposes of carrying out the work in connection with the preparation of the feasibility report or the project report or the conducting of market survey or of any other survey or the engineering services referred to in clause (a) of sub-section (2) of Section 35D of the Income-tax Act, 1961.

Concern

M/S. GHERZI EASTERN LTD., NEVILLE HOUSE, J.N. HEREDIA MARG, BALLARD ESTATE, BOMBAY-400038.

This approval is effective from 20.10.1983 to 31.3.1986.

Genish Dave

(GENISH DAVE)
UNDER SECRETARY TO THE GOVERNMENT OF INDIA.